



2026:AHC:28597

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1892 of 2026

Wazeer Beg

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Babboo Ram
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Babboo Ram, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 10, 2026

N.S.Rathour

(Vikas Budhwar,J.)